

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/92/95/AMR/2020	Main Case	95 of IBC	Stressed assets Stabilization Fund in the matter of Torus India Ltd Vs K S Rama Rao
	IA(IBC)/105/2023	60(5) of IBC	Stressed Assets Stabilization Fund vs. Mr. Kosaraju Rama Rao and Torus India Limited

ORDER

Present: Mr. V.V.S.N.Raju, Ld. Counsel for the FC.
Mr. G.Bhupesh, Ld. Counsel for the Personal Guarantor.

For filing additional counter and reply to the RP's report, if any, list the matter on 06.06.2024.

IA(IBC)/105/2023:

Present: Mr. V.V.S.N.Raju, Ld. Counsel for the Applicant
Mr. G.Bhupesh, Ld. Counsel for the Respondent

This application has been filed by the FC seeking to take on record the Additional Documents i.e. Annual Report for the Financial Years 2001-2002 & 2005-2006 and Order of the BFIR.

Ld. Counsel for the Respondent has no objection to allow this application. As the documents are public, the application is allowed. However, the Respondent is given opportunity to respond on these documents by filing additional counter. Accordingly, IA(IBC)/105/2023 is allowed and disposed of.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**